

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 139 OF 2016

Dated: 02nd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Shree Ambika Sugars Ltd. & Ors.Appellant(s)
Vs.**

Tamil Nadu Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chaudhary
Mr. Rahul Balaji
Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.2

ORDER

List the matter on **08.09.2016.** In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**